

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI. R. S. PAVASKAR
COURT 42 ADDL SESSIONS JUDGE
Criminal Cause List Dated 23-09-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	NDPS M A	100389/2020	Mohanlal Narayanlal Paliwal Vs The State of Maharashtra DCB CID Unit 12	Ayaz Khan / Dilip Mishra
<u>EVIDENCE PART HEARD</u>				
2	NDPS S CASE	100028/2011	The State ANC Vs Hakim Hasan Adejonwo	
3	NDPS S CASE	100088/2011	ANC Azad Maidan Unit Vs Gunwant Rajendra Menariya and 1 ors.	APP Tawade
4	NDPS S CASE	100049/2012	ANC Bandra Unit Vs Mohammad Amir Shaad Khan @ Chhota and two other	APP Tawade
5	NDPS S CASE	100112/2012	ANC Azad Maidan Unit Vs Taufiq Nasim Shaikh	APP Tawade
6	NDPS S CASE	100001/2013	ANC Kandivali Unit Vs Suklal Girdhar Medhe	APP Tawade
<u>EVIDENCE</u>				
7	NDPS S CASE	100103/2012	State Vanrai Police Station Vs Narayan Bhanaji Jaat	APP Tawade
<u>CHARGE</u>				
8	NDPS S CASE	100185/2015	The State of RCF Police station Vs Jamil Chandbadshah Sayyed	
<u>HEARING BEFORE CHARGE</u>				
9	SESSIONS CASE	100195/2014	State MIDC Police Station Vs 1. Ashok Rajaram Yadav 2. Rajdeo Jungbahadur Yadav	APP Mr. P. S. Tawade Adv. Vijay Yadav - 1 Adv. Gupte - 2
<u>DOCUMENTS</u>				
10	NDPS S CASE	100113/2017	AIU Vs VICTOR VAN NIEKERK	SPP Vibhavari Pathak
<u>APPEARANCE</u>				

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11	NDPS S CASE	100072/2018	State Wadala Police Station Vs Imtiyaz Kamal Shaikh and anr.	APP Tawade
12	NDPS S CASE	100081/2018	ANC Bandra Unit Vs Sarfaraj Sabirali Khan @ Bhura	APP Tawade
13	NDPS S CASE	100085/2018	The State (Khar Police Station) Vs Sahil Ramzan Ali Khan @ Massa	
14	CRI REV APP	100319/2019	Harish Digambar Jawlekar - Applicant Vs Sandip Chhotelal Pasi - Respondent	Prasad S. Panchal
15	CRI APPEAL	100629/2019	Twinkle Envirortech Pvt. Ltd. - Appellant (Org. Accused) Vs Incoem tax Department - Through S. C. Meena - Respondent	G. A. Tambe
16	REMAND APPLN NDPS	100374/2020	The State of Maharashtra Dongri Police Station Vs Mosin Mohammed Khan	PP
17	SPL.CASE	100678/2020	The State- Dongri Police Station Vs Dipak Rajaram Dhangar	PP
<u>PRODUCTION OF ACCUSED</u>				
18	CRI M A	102068/2019	Twinkle Envirortech Pvt. Ltd. in Appeal-629-19 - Appellant (Org. Accused) Vs Income tax Department - Through S. C. Meena and State of Maharashtra- Respondent	G. A. Tambe
19	REMAND APPLN NDPS	100010/2020	The State- Bandra Police Station Vs Yunus Hamid Khan	
20	REMAND APPLN NDPS	100035/2020	The State- ANC Bandra Unit Vs Rajesh Tulshidas Joshi and other	
21	REMAND APPLN NDPS	100466/2020	The state of Maharashtra through NCB Mumbai. Vs Sunny Ocha Iyke	PP

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22	REMAND APPLN NDPS	100519/2020	The State of Maharashtra Through Malwani Police Station Vs Michavel Smith	PP
<u>PROCLAMATION</u>				
23	NDPS S CASE	100068/2012	ANC Kandivali Unit Vs Puransingh Kalusingh Sonar and one other	APP Tawade
24	NDPS S CASE	100015/2014	The State AIU Vs Ms. Thalitha Mosiga Potgieter	SPP Leena Shinde
